

ITEM NO.17 Court No.1 (Video Conferencing) SECTION XVI-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Transfer Petition(s)(Civil) No(s).110/2021

THE STATE OF UTTAR PRADESH & ORS. Petitioner(s)

VERSUS

AJIT SINGH YADAV Respondent(s)

(FOR ADMISSION and IA No.9331/2021-EX-PARTE STAY)

WITH

T.P.(C) No. 115/2021 (XVI-A)

(FOR ADMISSION and IA No.9573/2021-EX-PARTE STAY)

Date : 25-01-2021 These petitions were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Petitioner(s) Mr. P.S. Narsimha, Sr. Adv.
 Ms. Garima Prashad, AOR

For Respondent(s) Mr. Rakesh Diwedi, Sr. Adv.
 Mr. Eklavya Diwedi, Adv.
 Mr. Shadan Farasat, AOR
 Mr. Shourjo Dasgupta, Adv.

Mr. Arvind Datar, Sr. Adv.
Ms. Vrinda Grover, Adv.
Mr. Talha Abdul Rahman, AOR
Ms. Aarti Mundkar, Adv.
Mr. Mohd Shaz Khan, Adv.
Mr. Devesh Saxena, Adv.
Mr. Shashwat Anand, Adv.
Mr. Vishesh Rajvanshi, Adv.
Mr. Ankur Azad, Adv.
Mr. Udit Konkanthakar, Adv.
Ms. Aishwarya Devi, Adv.

Ms. Vrinda Grover, Adv.
Mr. Soutik Banerjee, Adv.
Mr. Aakarsh Kamra, AOR

UPON hearing the counsel the Court made the following
O R D E R

Mr. P.S. Narsimha, learned Senior Counsel appearing for the petitioner-State prays for withdrawal of these petitions.

Prayer is allowed.

Accordingly, the transfer petitions are dismissed as withdrawn.

(SANJAY KUMAR-II)
ASTT. REGISTRAR-cum-PS

(INDU KUMARI POKHRIYAL)
ASSISTANT REGISTRAR